

# **Tripura Fisheries Service Rules, 2012**

**Along with 1<sup>st</sup> Amendment, dt. 07.05.2021**

TRIPURA



GAZETTE

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PART-I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.NO.F.2(292)-Fish(Estt)/2010-11  
GOVERNMENT OF TRIPURA  
DEPARTMENT OF FISHERIESDated, Agartala, the 25 th July, 2012NOTIFICATION

In exercise of the powers conferred by proviso to Article 309 of the constitution of India the Governor of Tripura is pleased to make, in consultation with the Tripura Public Service Commission, the following Rules regulating the recruitment and the conditions of the service of the persons appointed to the Tripura Fisheries Service, namely :

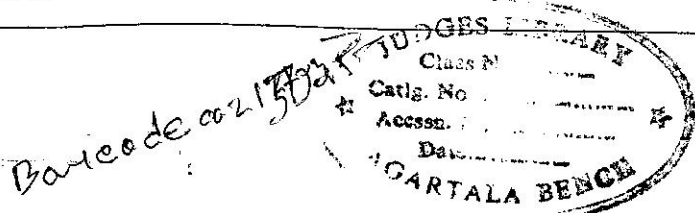
1. Short title and commencement :

- a) These rules may be called the " Tripura Fisheries Service Rules, 2012".
- b) These rules shall come into force with the effect from the date of their publication in the Official Gazette.

2) Definition :

In these rules, unless there is anything repugnant to the subject or context :-

- a) "Appointing Authority" means the authority empowered to make substantive/ temporary appointment to the respective grade of service.
- b) "Basic Fisheries Qualification" means the qualification specified in the second schedule appended to these rules.
- c) "Commission" means Tripura Public Service Commission.
- d) "Committee" means selection committee constituted under rule 10,
- e) "C. I. F. E." means Central Institute of Fisheries Education (Deemed University), Mumbai.
- f) "Cadre Controlling Authority" means the Secretary/Commissioner of Fisheries Department in respect of Grade-I to Grade-IV of THFS and Grade-I of TFFS and the Director of Fisheries in respect of Grade-II and Grade-III of TFFS".
- g) "Duty post" means any post specified in the first schedule, fourth schedule and sixth schedule.
- h) "Government" means the Government of Tripura.
- i) "Governor" means the Governor of Tripura.



l) **“Member of the Service”** means the person appointed in a substantive capacity to any of the grade of the service and includes a person appointed on probation.

k) **“Selection Committee”** means committee constituted under rule 10.

l) **“ Schedule ”** means schedule appended to these rules.

m) **“ Service ”** means the Tripura Fisheries Service ( in short the T. F. S. ) consisting of Tripura Higher Fisheries Service (T.H.F.S) and Tripura Fisheries Field Service (in short T.F.F.S).

n) **“ Year ”** means the Calendar Year.

o) **“CAS”** means the Carrier Advancement Scheme.

3) **Constitution of the Tripura Fisheries Service and its classification :-**

i) On and from the date of commencement of these rules, there shall be constituted a State Service to be known as Tripura Fisheries Service.

ii) The Service shall consist of the –

a) Tripura Higher Fisheries Service (THFS).

b) Tripura Fisheries Field Service (TFFS).

iii) **The service shall have following grades, namely :**

a) The Tripura Higher Fisheries Service shall have four grades namely :

| <u>Name of Grade</u>  | <u>Pay Scale</u>                  |
|-----------------------|-----------------------------------|
| i) THFS Grade – I     | As indicated in seventh schedule. |
| ii) THFS Grade – II   |                                   |
| iii) THFS Grade – III |                                   |
| iv) THFS Grade – IV   |                                   |

b) The Tripura Fisheries Field service shall have three grades, namely :

| <u>Name of Grade</u>  | <u>Pay Scale :</u>                |
|-----------------------|-----------------------------------|
| i) TFFS Grade – I     | As indicated in seventh schedule. |
| ii) TFFS Grade – II   |                                   |
| iii) TFFS Grade – III |                                   |

3) iv) The posts in T.H.F.S. from Grade-I to Grade – IV and the post of Grade-I of T.F.F.S. shall be Gazetted. The classification of Grade shall be as per Provision of the General order of classification of the State Civil Service posts as issued by the Government from time to time.

4) Authorized Permanent Strength of the THFS & TFF Service :

i) The authorized permanent strength of the THFS & TFF Service and the nature of posts included therein shall be as specified in the "first schedule", "fourth schedule" and "sixth schedule".

ii) The Governor may, from time to time leave unfilled or hold in abeyance any post in the Cadre or may increase the cadre by the creation of additional, permanent or temporary posts as may be found necessary.

5) 1) Method of Recruitment in Tripura Fisheries Field Service

(i) Appointment to the Grade – I of TFFS.

a) 70% of the entry level post of Fishery Officer be filled up by direct recruitment having essential qualification of minimum degree of B.F.Sc. or M.F.Sc. / D.F.Sc / B.Sc. (Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/Hyderabad/Saltlake Centre).

b) The remaining 30% of the post of Fishery Officer be filled up by promotion from the post of Fishery Inspector with minimum 3(three) years regular service in that post having at least Madhyamik passed or its equivalent qualification and 1(one) year Fisheries Training from Tripura Fisheries Training Institute, failing which the promotional vacancy will also be filled up by direct recruitment.

ii) Appointment to the Grade – II of TFFS :

Appointment to the post in Grade – II of the service shall be made by promotion of members of Grade – III having five years service in that Grade on the basis of seniority.

iii) Appointment to the Grade – III of TFFS :

First appointment to the posts of Fishery Assistant shall be made in the manner laid down in the fifth schedule. Newly recruited candidate to the post of Fishery Assistant shall not be eligible to get entry in Grade-III unless 1(one) year basic training in Fisheries from Tripura Fisheries Training Institute, Udaipur is completed successfully. Existing in-service Fisheries Assistants having 9(nine) months or 1(one) year training from CIFE(Agra/Chinhat) and T.F.T.I., Udaipur may be included in the proposed Service Rule. However, henceforth the period of training shall be kept for 1(one) year.

Note :-

i) In respect of those who are absorbed in the initial constitution, their experience in posts included in corresponding grades shall be taken into account for promotion to next higher grade.





- ii) After coming over to the appropriate grade of TFFS, pay of the concerned employee shall be fixed at the same stage of the pay scales prescribed for respective grade of TFFS to which they belong. If there is no such stage, pay shall be fixed at the stage just above the stage of pay which they are now drawing. After coming over to the TFFS, date of next increment (DNI) shall be admissible to the usual date of increment which they are now enjoying.

5.2. **Method of Recruitment in Tripura Higher Fisheries Service (THFS) :-**

Save as provided in Rule-9 appointment to the service after commencement of the Rules shall be made in the following manner :-

i) **Appointment to the Grade-I :-**

Appointment to the post of Grade-I of the service shall be made by 100% promotion of officers from Grade - II having a degree of B.F.Sc or M.F.Sc. / D.F.Sc. / B.Sc. (Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/Hyderabad/Saltlake Centre) and not less than 5(five) years service in that grade on the basis of merit with due regard to seniority as per recommendation of the selection Committee.

ii) **Appointment to the Grade-II :-**

Appointment to the post of Grade - II of the service shall be made by 100% promotion of officers from Grade - III having a degree of B.F.Sc. or M.F.Sc. / D.F.Sc. / B.Sc. (Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/Hyderabad/Saltlake Centre) and not less than 5(five) years service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee.

iii) **Appointment to the Grade-III :-**

Appointment to the post of Grade - III of the service shall be made by 100% promotion of officers from Grade - IV having a degree of B.F.Sc. or M.F.Sc. / D.F.Sc. / B.Sc. (Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/Hyderabad/Saltlake Centre) and not less than 5(five) years service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

iv) Appointment to the Grade-IV :-

a) Appointment to the post of Grade – IV of the service shall be made by 100% promotion of officers from Grade – I of TFFS having a degree of B.F.Sc. or M.F.Sc. / D.F.Sc / B.Sc.(Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/Hyderabad/Saltlake Centre) and not less than 7(seven) years service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

Recruitment by promotion from Grade-I of TFFS to Grade-IV of THFS and promotion from Gr-II, TFFS to Grade-I of TFFS shall be made with the concurrence of the Commission.

(b) Recruitment by promotion of officers of Grade-I, TFFS ( Non-Degree holder) to the post as specified in the sixth schedule who are not having degree of B.Sc.(Bio) with Zoology as one of the subjects and 1(one) year or 10 (ten ) months post graduate certificate course in Fishery Science from CIFE ( Barrackpore / Hyderabad / Salt lake Centre )/ B.F.Sc / M.F.Sc./ D.F.Sc. and not less than 7 (seven) years regular field service in Grade-I of TFFS but having 20(twenty) years of regular service in Grade-I, Grade-II and Grade-III of TFFS combined on the basis of merit with due regard to seniority as per recommendation of the selection committee to specified posts to be notified.

Note-i). Post specified in first and sixth schedule are not inter-changeable.

ii). Separate seniority shall be maintained in respect of the officers appointed to Grade-IV of T.H.F.S. on promotion under clause (a) & (b) above.

6. Direct Recruitment :-

a) Direct Recruitment to the Grades of Tripura Higher Fisheries Service and in the Grade-I of Tripura Fisheries Field Service shall be made on the recommendation of the Commission and the Commission shall forward to the State Government a list arranged in order of merit of the candidates who have qualified by such standard as the Commission may determine for such selection.

b) Direct Recruitment to the Grade-III of T.F.F.S, shall be made on the recommendation of Selection Committee constituted under Rule 10(3) and the committee after necessary selection shall forward to the State Government a list, arranged in order of merit of the candidates who have qualified by such standard as the Selection Committee may determine for selection.

7. Inclusion in list shall not confer right to appointment:-

The inclusion of a candidate name in the list recommended by the Commission or the Selection Committee shall confer no right to appointment unless the Governor is satisfied after such enquiry as may be considered necessary that the candidate is suitable in all respect for appointment to the service and an actual offer of appointment is made.

**8. Eligibility and qualification for Direct Recruitment :-**

A candidate for direct recruitment to the Grade-I and Grade-III of T.F.F.S. shall have the qualification as mentioned in the Third schedule and Fifth schedule respectively and satisfy the other condition as specified in Third schedule and Fifth schedule.

**9. Initial constitution of Tripura Fisheries Service.**

**9 A) TRIPURA HIGHER FISHERIES SERVICE (THFS) :**

**i) Grade - IV of THFS :-**

An officer possession degree in B.F.Sc. / M.F.Sc. / D.F.Sc. / B.Sc.(Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/ Hyderabad/ Saltlake Centre) who is already in service and holding a position in the rank of Supdt. of Fisheries or equivalent on regular basis on the commencement of these rules shall be eligible for appointment to Gr.-IV of THFS on the basis of seniority subject to rejection of unfit as per recommendation of the Selection Committee.

**Note :-** The scale of pay of the post of Supdt. of Fisheries (Grade-IV) is to be enhanced from existing pay scale Rs.7,450 - 13,000/- to revised pay scale Rs.13,575 - 37,000/-, GP - 3700/-, PB-4( as per revised Pay Rules, 2009).

**ii) Grade-III of T.H.F.S :-**

An officer possession degree in B.F.Sc. / M.F.Sc. / D.F.Sc. / B.Sc(Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/ Hyderabad/ Saltlake Centre) who is already in service and holding a position in the rank of Deputy Director of Fisheries or equivalent on regular basis on the commencement of these rules shall be eligible for appointment to Gr.-III of THFS on the basis of seniority subject to rejection of unfit as per recommendation of the Selection Committee.

**Note :-** The scale of pay of the post of Dy. Director of Fisheries (Grade-III) shall be Rs.13,575 - 37,000/-, GP - 4500/-, PB-4( as per revised Pay Rules, 2009)

**iii) Grade-II of T.H.F.S :-**

An officer possession degree in B.F.Sc. / M.F.Sc./ D.F.Sc./ B.Sc.(Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/ Hyderabad/ Saltlake Centre) who is already in service and holding a position in the rank of Joint Director of Fisheries or equivalent on regular basis on the commencement of these rules shall be eligible for appointment to Gr.-II of THFS on the basis of seniority subject to rejection of unfit as per recommendation of the selection committee

**Note :-** The scale of pay of the post of Joint Director of Fisheries (Grade-II) shall be Rs.13,575 - 37,000/- GP - 5000/-, PB-4( as per revised Pay Rules, 2009)

iv) **Grade-I of THFS :-**

An officer possession degree in B.F.Sc. / M.F.Sc. / D.F.Sc. / B.Sc.(Bio) with Zoology as one of the subject & 1(one) year or 10 months Post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/ Hyderabad/ Saltlake Centre) who is already in service and holding a position in the rank of Addl. Director of Fisheries or equivalent on regular basis on the commencement of these rules shall be eligible for appointment to Gr.-I of THFS on the basis of seniority subject to rejection of unfit as per recommendation of the Selection Committee

**Note :-** The scale of pay of the post of Addl. Director of Fisheries (Grade-I) shall be Rs.13,575 – 37,000/- GP – 5,600/-, PB-4 ( as per revised Pay Rules, 2009).

v) An officer having qualification of B. Sc.(Bio) with Zoology as one of the subject and 1 year Post Graduate Certificate course in Fishery Science from C.I.F.E. (Barrackpore/ Hyderabad/Saltlake Centre)/B.F.Sc./ M.F.Sc./ D.F.Sc. who is already in service under the Government of Tripura in the equivalent ranks of different Grades of this service in a Department other than Fisheries Department shall be eligible for absorption in the appropriate Grades of the service provided he/she exercises an option with prior consent of his/her employer to come over to the service within a period of six months from the date of publication of the Rules and their case shall be decided as per recommendation of the committee. Their inter-seniority in the cadre shall be determined as per general principles of determination of seniority.

9) B) **Tripura Fisheries Field Service ( T.F.F.S.) :-**

i) **Grade-III :-** A member who is already in service on regular basis in the post of Fishery Assistant having qualification of Madhyamik and at least 1(one) year or 9(nine) months basic training in Fisheries or a Certificate in Fishery Science/ Operatives from CIFE (Agra/Chinhat)/TFTI, Udaipur shall be eligible for appointment to the Grade-III of T.F.F.S at the commencement of the Rules on the basis of seniority subject to rejection of unfit as per recommendation of the selection committee.

ii) **Grade-II :-**

A member who is already in service on regular basis in the post of Fishery Inspector shall be eligible for appointment to the Grade - II of T.F.F.S with basic qualification as indicated in 9(B) (i) on the basis of seniority subject to rejection of unfit as per recommendation of the selection committee.

iii) **Grade-I :-**

Out of existing sanctioned strength of 98(ninety eight) posts of Fishery Officers, all the officers who are already in service and holding in the rank of Fishery Officer or equivalent on regular basis at the commencement of these rules, shall be inducted in Gr.-I of the T.F.F.S. irrespective of direct/promotion recruitment on the basis of seniority subject to rejection of unfit as per recommendation of the selection committee. Remaining posts and the future vacancy which arises shall be filled up in 70:30 ratio through direct recruitment and promotion respectively.

Note :- The scale of pay of the post of Fishery Officer(Grade-I) is to be enhanced from existing pay scale Rs.6,500 – 12,300/- to revised pay scale Rs.9,570 – 30,000/-, GP – 3500/-, PB-3( as per revised Pay Rules, 2009)

Note :- Separate seniority for the direct recruits and promotees of Grade-I shall be maintained.

10) Constitution of the Selection Committee :-

(1) Recruitment by promotion in Grade-I, Grade-II, Grade-III and Grade-IV of the THFS under Rule-5 and initial absorption of officers in these Grades of the service under Rule-9 shall be made on the recommendation of the selection committee consisting of :-

**Chairman :-**

- a) Chairman of the commission.
- b) Member :-
  - (i) Chief Secretary or any Secretary to be nominated by the Chief Secretary.
  - (ii) Secretary, Fisheries Department.
  - (iii) A representative of Scheduled Tribe Welfare Department.
  - (iv) A representative of Scheduled Caste Welfare Department.

(2) Recruitment of Grade-I of T.F.F.S. by promotion and initial absorption of officers in Grade-I of T.F.F.S shall be made on the recommendation of the Selection Committee, consisting of :-

Three senior Secretaries to the Government to be nominated by the Chief Secretary and the representative of Scheduled Tribe Welfare Department and Scheduled Caste Welfare Department. The Senior most Secretary shall act as Chairman of the Committee, ( Secretary, Fisheries shall be cooperated as member in case he has not been included as a Senior Secretary ).

(3) Recruitment of Grade-II of T.F.F.S by promotion and Grade-III of T.F.F.S. by direct method shall be made on the recommendation of the selection committee, consisting of :-

- |  |   |          |
|--|---|----------|
| (i) Director of Fisheries  | - | Chairman |
| (ii) Joint Director of Fisheries   | - | Member   |
| (iii) Representative of Tribal Welfare Department and Scheduled Caste Welfare Department | - | Member   |
| (iv) An Officer of other Department to be nominated by the Chief Secretary               | - | Member   |

11. 1. **Probation :-** Every person appointed under Rule-5 or Rule-9 shall be on probation for a period of two years, provided that a person appointed by promotion shall be on probation for a period of one year, provided further that the Governor may in case of any person extend or reduce the period of probation.

1. 2. A person on probation shall be liable to be discharged from service at any time without assigning any reason. Provided that if he holds lien on any permanent post under any Government he shall be liable to be reverted to that post.

12. **Training & Departmental Examination.**

A person appointed under Rule 5 or 9 to the service shall undergo such training and pass during the period of probation such Departmental Examination as the Government may from time to time prescribe provided that the Governor may exempt, subject to such condition as the Governor may impose, either wholly or partly from such training or Departmental Examination any person appointed under Rule 5 or 9.

(13) **Confirmation :-**

A person who has been declared to have satisfactory completed his period of Probation may be confirmed in the service.

(14) **Duty post :-**

Every duty post shall be held by a member of the service or an officer appointed to officiate Temporarily under the Rules.

(15) **Appointment of the Grade and not to the post :-**

All appointments to the service shall be made in the Grade-I to Grade-IV of Tripura Higher Fisheries Service (THFS) and Grade-I to Grade-III Tripura Fisheries Field Service (TFFS) as the case may be and not against any specified post included the service.

(16) **Restriction regarding marriage :-**

- (i) No Government Employee shall enter into, or contract marriage with a person having a spouse living and
- (ii) No Government employee having a spouse living, shall enter into, or contract a marriage with any person.

Provided that the Government may permit a Government employee to enter into, or contract, any such marriage as is referred to in Clause(1) or Clause (2) if it is satisfied that:-



- (a) Such marriage is permissible under the personal law applicable to such Government employee and the other party to the marriage and
- (b) There are other grounds for so doing :
- (iii) A Government employee who has married or marriages a person other than of Indian nationality shall forthwith intimate the fact to the Government.

**(17) Pay and Allowances :-**

The time scale of pay admissible to the members of each class of service in different Grade shall be as shown in the seventh schedule appended to these Rules. Grade-I to Grade-III of TFFS shall be allowed to gain the pay scale benefit as per rule under CAS as framed by the State Government for Cadre Service.

**(18) Seniority :-**

Seniority inter-se of the members each of the Grade-I to Grade-IV of Tripura Higher Fisheries Service and that of Grade-I to Grade-III of Tripura Fisheries Field Service shall be determined at initial absorption according to general principles of seniority as framed by the State Government.

**(19) Deputation :-**

A member of service may be allowed to serve on deputation or on foreign service in a post under the control of the Central Government, Companies/Local Authorities/ Under-taking or Institutions receiving grant from the Government on such terms and conditions as are applicable to a Government employee.

**20) Leave, Pension etc. :-**

Leave, pension and other condition of the service of a member appointed to the service shall be as admissible to officers of equal rank of the State Government.

**21) Liability to Service :-**

An officer appointed to the service may be required to serve any where in Tripura Wherever he/she is posted.

**22) Relaxation :-**

Where the Governor is of the opinion that it is necessary or expedient so to do, he may, by order, for reasons to be recorded in writing and in consultation with the commission relax any of the provisions of these Rules with respect to any class or category of persons or post.

**23) Repeal & Savings :-**

All provisions of the previous rules and orders, if any, made in this behalf are hereby Repealed. Notwithstanding such repeal any appointment made or order issued, action taken or anything what-so-ever done under the rules and orders so repealed shall be deemed to have been made, issued, taken or done under the corresponding provision of the Rules.

**24) Transitional arrangement :-** (1) On and after the commencement of these Rules and until persons are appointed or recruited to duty posts in accordance with the provisions of these Rules, such posts may continue to be held by officers who are holding such posts at the commencement of these Rules as if these rules have not come into force. (2) This rule shall cease to be in force after a period of two years or such period as may be decided by the Government from the date of commencement of these Rules.

**25) Disciplinary & other matters :-** The Member of the service shall under the disciplinary control of the Government and subject to such control proceedings may be drawn up against them in accordance with the provisions of the Central Civil Service (Classification, control and Appeal ) Rules, 1965 as adopted by the Government.

In respect of other matters for which provisions have not been made in these Rules, there shall be guided by the Rules applicable to the Officers of the same pay scale or status of the State Government.

**26) Disciplinary Authority/Appellate Authority/Reviewing Authority :-**

The Secretary to the Government of Tripura, Fisheries Department is the disciplinary authority in respect of Gazetted Officers and power of appellate/ reviewing authority in respect of Gazetted Officer is exercised by the Chief Secretary, Govt. of Tripura.

The Director of Fisheries, Government of Tripura is disciplinary authority and Secretary, Fisheries, Department is appellate/reviewing authority in respect of Non-gazetted employees under this Service Rule.

**27) Interpretation :-** If any question arises as to the interpretation of these Rules, the same shall be decided by the Governor.



28) Residuary matters :- In regard to matters not specifically covered by these Rules or by regulation or order issued there under or by special order the members of the service shall be governed by the Rules, regulation and orders applicable in general to the officers of the same status serving in connection with the affairs of the Government.

29) Power to make Regulations :-

The Governor may make regulations not inconsistent with these Rules, to provide for all matters for which provision is necessary or expedient for the purpose of giving effect to these Rules.

30) Special provisions for Scheduled Caste and Scheduled Tribe :-

Appointment to the Service made by direct recruitment or promotion shall be subject to the orders regarding special representation in the Service for the Scheduled Caste and Scheduled Tribes issued by the Government from time to time.

31) Option :-

The existing incumbents holding any of the posts mentioned in the First Schedule and in Fourth Schedule on Regular basis may exercise option to remain outside the service within a period of 60 days from the date of publication of these Rules in Tripura Gazette. Option once exercised shall be final. If the intimation regarding option is not received within 60 days, the Government servant shall be deemed to have opted for this Service.

Note :-

The existing incumbents shall also include the officers who are outside the parent service on deputation or on lien on study leave etc. on the date of publication of these Rule in Tripura Gazette.

**FIRST SCHEDULE VIDE RULE - 4**

The total strength of the Tripura Higher Fisheries Service shall be as follows:-

| Grade       | Duty post   | Strength  |
|-------------|---|---|
| 1           | 2   | 4   |
| THFS Gr-IV  | Supdt. of Fisheries/ Training<br>Supdt./ Fishery Development<br>Officer | 21 Nos.   |
|             |   | 2 nos. Leave Reserve/ Deputation<br>Reserve (10%) |
|             | <b>Total :-</b>   | <b>23 Nos.</b>                                    |
| THFS Gr-III | Dy. Director of Fisheries/<br>Principal, TFTI                           | 7 Nos.  |
|             |   | 1 no. Leave Reserve/ Deputation<br>Reserve (10%)  |
|             | <b>Total :-</b>   | <b>8 Nos.</b>                                     |
| THFS Gr-II  | Joint Director of Fisheries.  | 1 No.   |
|             | <b>Total :-</b>   | <b>1 No.</b>                                      |
| THFS Gr-I   | Addl. Director of Fisheries   | 1 No.   |
|             | <b>Total :-</b>   | <b>1 No.</b>                                      |
|             | <b>Total strength of THFS</b>   | <b>33 Nos.</b>                                    |

**SECOND SCHEDULE**

**METHOD OF DIRECT RECRUITMENT IN THE THFS GRADE-IV**

1. Name of the post :- Superintendent of Fisheries/Training Superintendent/  
Fishery Development Officer.
2. Scale of pay :- As specified in Seventh Schedule Selection post.
3. Whether selection post  
or non selection post :- Selection post.
4. Age limit for recruitment :- 37 years. Relaxable by 5 years for ST/SC candidate, Govt.  
servants and other categories as per Govt. current orders.
5. Educational and other :- **(A) Essential**  
qualification required for  
direct recruits of THFS.  
For promotees from Gr. I of TFFS:  
  
Post Graduate Diploma in Fisheries Science (D.F.Sc.)  
from CIFE (Mumbai)/M.F.Sc. with Seven Years  
experience in Grade-I of TFFS.  
  
**(B) Essential**  
For direct recruitment:  
  
(i) Bachelor Degree in Bio Science with Zoology &  
1 year Certificate Course in Fishery Science from  
CIFE ( Barackpore, Hyderabad/ Saltlake Centre)  
or B.F.Sc. from recognized University/  
Institutions (ii) D.F.Sc /B.F.Sc//M.F.Sc.  
  
OR  
Ph.D. in relevant discipline with 1(one) year  
experience.
- 6) Method of recruitment :- 100% by promotion from officers of Grade-I of  
whether by promotion TFFS having prescribed qualification failing which  
or by deputation / transfer by direct recruitment.  
and percentage of vacancies  
to be filled up by various  
methods.

THIRD SCHEDULE

METHOD OF DIRECT RECRUITMENT OF TFFS GRADE-I

1. Name of Post :- Fishery Officer/Demonstrator/L.C.M. Asstt.
2. Scale of Pay :- As prescribed in Seventh Schedule.
3. Whether selection or non-selection post. :- Selection post.
4. Age limit for direct recruitment :- 37(thirty seven) years. Relaxable 5 (five) years for ST/SC candidates, Government Servants and other categories as prescribed by the Govt. from time to time
5. Educational & other Qualification required for direct recruitment. :- B.F.Sc. or M.F.Sc./ D.F.Sc./Bachelor Degree in Science with Zoology as one of the subject from a recognized University & 1 (one) year post Graduate Certificate Course in Fisheries Science from CIFE (Barrackpore/ Hyderabad / Saltlake Centre).

**FOURTH SCHEDULE VIDE RULE - 4 (i)**

**The total strength of the Tripura Fisheries Field Service shall be as follows :-**

| Grade                         | Duty post  | Strength                                    |
|-------------------------------|--|---|
| 1                             | 2  | 4   |
| TFFS Gr-III<br>(Non-Gazetted) | Fishery Assistant  | 352 Nos.<br>35 Nos. -Leave reserve<br>(10%) |
|                               | <b>Total :-</b>  | <b>387 Nos.</b>                             |
| TFFS Gr-II<br>(Non-Gazetted)  | Fishery Inspector  | 60 Nos.<br>6 Nos. - Leave reserve<br>(10%)  |
|                               | <b>Total :-</b>  | <b>66 Nos.</b>                              |
| TFFS Gr-I<br>Gazetted.        | Fishery Officer/<br>Demonstrator/Library-<br>Cum-Museum-Asstt. | 98 Nos.<br>10 - Leave reserve<br>(10%)      |
|                               | <b>Total :-</b>  | <b>108 Nos.</b>                             |
|                               | Total strength of Tripura<br>Fisheries Field Service<br>(TFFS) | <b>561 Nos.</b>                             |

**FIFTH SCHEDULE**

**Method of direct recruitment in TFFS. Grade – III**

- |  |    |   |
|--|----|---|
| 1. Name of Post  | :- | Fishery Assistant;  |
| 2. Number of Post  | :- | 352   |
| 3. Scale of pay  | :- | As specified in seventh schedule.   |
| 4. Whether selection or Non selection post                         | :- | Non selection post.   |
| 5. Age limit for direct recruitment                                | :- | 37(thirty seven) years relaxable by 5(five) years for SC & ST candidates.   |
| 6. Educational & other qualification required for direct recruits. | :- | (A) <u>Essential</u> :-<br>(i) Madhyamik passed from recognized Board.<br>(B) <u>Desirable</u> :-<br>(a) Knowledge of aqua climatic condition of Tripura.<br>(b) Knowledge in Bengali/Kokborok. |
| 7. Method of recruitment   | :- | 100% by direct recruitment.   |

SIXTH SCHEDULE

1. Name of post :- To be identified by the Department.
2. Number of duty post :- To be decided by the Department.
3. Scale of pay :- As mentioned in the seventh schedule.
4. Qualification :- 7(seven) years regular service in Grade – I of TFFS.

Or

20(twenty) years regular field service in total.

5. Whether selection or non-selection post :- Selection post.

**SEVENTH SCHEDULE**

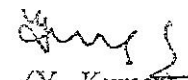
**(A) GRADEWISE SCALE OF PAY OF THFS: SHALL BE.**

| Sl No | Name of the post & Grade                      | Nature of Posts      | Existing scale of pay                                       | Revised scale of pay                            |
|-------|---|----------------------|---|---|
| 1     | 2   | 3                    | 4   | 5   |
| 1     | Addl. Director of Fisheries.<br>(THFS Gr.-I-) | Group-A,<br>Gazetted | Pay scale like other Deptt., i.e.<br>Rs.12,000-<br>18,400/- | PB-4,<br>Rs.13,575-<br>37,000/-,<br>GP- 5,600/- |
| 2     | Joint Director of Fisheries.<br>(THFS Gr.-II) | Group-A,<br>Gazetted | Rs.11,000-<br>18,000/-                                      | PB-4,<br>Rs.13,575-<br>37,000/-,<br>GP- 5,000/- |
| 3     | Dy. Director of Fisheries<br>(THFS Gr.-III)   | Group-A,<br>Gazetted | Rs.10,000-<br>15,100/-                                      | PB-4,<br>Rs.13,575-<br>37,000/-,<br>GP- 4,500/- |
| 4     | Supdt. of Fisheries.<br>(THFS Gr.-IV)         | Group-A,<br>Gazetted | Rs.7,450-<br>13,000/-                                       | PB-4,<br>Rs.13,575-<br>37,000/-,<br>GP- 3,700/- |

**(B) GRADEWISE SCALE OF PAY OF TFFS: SHALL BE**

| Name of the post & Grade         | Nature of Posts       | Existing scale of pay | Revised scale of pay                        |
|----------------------------------|-----------------------|-----------------------|---|
| 1                                | 2                     | 3                     | 4   |
| Fishery Officer.<br>(TFFS Gr.-I) | Group-B,<br>Gazetted  | Rs.6,500-12,300/-     | PB-3, Rs.9,570-<br>30,000/-,<br>GP- 3,500/- |
| Fishery Inspector(TFFS Gr.-II)   | Group-C, Non-Gazetted | Rs.5,000-10,300/-     | PB-2, Rs.5,310-<br>24,000/-,<br>GP- 2,400/- |
| Fishery Assistant(TFFS Gr.-III)  | Group-C, Non-Gazetted | Rs.3,300- 7,100/-     | PB-2, Rs.5,310<br>24,000/-,<br>GP- 1,800/-  |

By order of the Governor.

  
(Y. Kumar)  
Secretary to the  
Government of Tripura.





# TRIPURA GAZETTE



Published by Authority

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PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.

## GOVERNMENT OF TRIPURA DEPARTMENT OF FISHERIES

No.F.2 (280)- FISH(ESTT.)/ 2010-11/ PART-I

Dated, Agartala, the 5th May, 2021.

### NOTIFICATION

In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India and of all powers enabling him in this behalf, the Governor of Tripura in consultation with the Tripura Public Service Commission, is pleased to make the following rules further to amend the Tripura Fisheries Service Rules, 2012 (hereinafter referred to as the "Principal Rules"), as follows:-

**Short title and**

**Commencement:- (1)** (i) These rules may be called the "Tripura Fisheries Service (First Amendment) Rules, 2021";

(ii) They shall come into force on and from the date of their publication in the Official Gazette.

**Amendment of the**

**First Schedule:- (2)** For existing First Schedule appended to the Principal Rules, the following Schedule shall be substituted, namely:-

**FIRST SCHEDULE  
[VIDE RULE -4(i)]**

The total strength of the "Tripura Higher Fisheries Service" shall be as follows:-

| Sl. No.   | Grade                        | Duty Post   | Strength |
|---|------------------------------|---|----------|
| 1   | THFS Grade- I<br>(Gazetted)  | Additional Director of Fisheries  | 1        |
| <b>Total of THFS Grade- I</b>                                   |                              |   | <b>1</b> |
| 2   | THFS Grade- II<br>(Gazetted) | Joint Director of Fisheries (Administration & Establishment; Accounts and Engineering works)  | 1        |
|   |                              | Joint Director of Fisheries (Planning; Budget & Audit)  | 1        |
|   |                              | Joint Director of Fisheries [Training, Extension & Publication; Fisheries Development; Farms & Hatcheries; Ornamental Fisheries; Research & Development; Tripura Fish Farm Research & Demonstration Society (TFFR&DS) and Information Technology (IT) Wing]   | 1        |
|   |                              | Joint Director of Fisheries, [Fisheries Resources Management & Fishermen Welfare; Tripura Fisheries Training Institute (IFTI); Tripura Apex Fisheries Cooperative Society Ltd. (TAFCSL); Fish Farmers Development Agencies (FFDAs); Reservoir, Open Water Fisheries; Cage Culture; Post Harvest management and E-Procurement] | 1        |
| <b>TOTAL</b>  |                              |   | <b>4</b> |
| <b>Add 10 % for Leave Reserve/Training/Deputation vacancies</b> |                              |   | <b>0</b> |
| <b>Total of THFS Grade- II</b>                                  |                              |   | <b>4</b> |

|   |                              |   |    |           |
|---|------------------------------|---|----|-----------|
| 3   | THFS Grade-III<br>(Gazetted) | Deputy Director of Fisheries (for 8 nos. of Districts)  | 8  |           |
|   |                              | Deputy Director of Fisheries (as Principal of TFTI)   | 1  |           |
|   |                              | Deputy Director of Fisheries [Co-operatives & Leasing out water bodies; Fisheries Resources Management & Fishermen Welfare; Fish Farmers Producer Organizations/Companies (FFPOs/Cs); FFDAs and TAFCSL] | 1  |           |
|   |                              | Deputy Director of Fisheries (Planning, Budget and Audit)   | 1  |           |
|   |                              | Deputy Director of Fisheries (Establishment & Accounts; Head of Office & DDO at Directorate and Engineering works)  | 1  |           |
|   |                              | Deputy Director of Fisheries (Research & Development; Farms & Hatcheries, Ornamental Fisheries and TFFR&DS)   | 1  |           |
|   |                              | Deputy Director of Fisheries (Statistics & Marketing; Post-Harvest Management and E-Procurement)  | 1  |           |
|   |                              | Deputy Director of Fisheries (Development, Training, Extension & Publication and IT Wing and TFTI)  | 1  |           |
|   |                              | <b>TOTAL</b>  |    | <b>15</b> |
| <b>Add 10 % for Leave Reserve/Training/Deputation vacancies</b> |                              | <b>1</b>  |    |           |
| <b>Total of THFS Grade-III</b>                                  |                              | <b>16</b>   |    |           |
| 4   | THFS Grade-IV<br>(Gazetted)  | Superintendent of Fisheries (Head of Office & DDO for 23 nos. of Sub-divisions)   | 23 |           |
|   |                              | Fishery Development Officer (Training & Extension; Development & Publication; TFTI and On-field Demonstration)  | 1  |           |
|   |                              | Training Superintendent [(Instructor / Head of Office & DDO at TFTI)  | 4  |           |
|   |                              | Superintendent of Fisheries (Gomati Reservoir Project)  | 1  |           |
|   |                              | Superintendent of Fisheries (Planning)  | 1  |           |
|   |                              | Superintendent of Fisheries (Development of Open Water Fisheries & Resources Management; Fishermen Welfare; Cage Culture & Development of Aqua-Tourism)   | 1  |           |
|   |                              | Superintendent of Fisheries (Budget & Audit)  | 1  |           |
|   |                              | Superintendent of Fisheries (IT Wing; Website Management, Online Portal Management)   | 1  |           |
|   |                              | Superintendent of Fisheries (Co-operatives & Leasing out water bodies; Self Help Groups; FFPOs/Cs; FFDAs; TAFCSL)   | 1  |           |
|   |                              | Superintendent of Fisheries (Farms & Hatcheries; Ornamental Fisheries and TFFR&DS)  | 1  |           |
|   |                              | Superintendent of Fisheries (Statistics & Survey; Marketing; Fishermen/ Fish farmers data management)   | 1  |           |
|   |                              | Superintendent of Fisheries (Establishment & Accounts; Central Stores & Stationaries and Engineering works)   | 1  |           |
|   |                              | Superintendent of Fisheries (Research & Development; Soil & Water Testing Laboratories; Feed Analysis Laboratories; Disease Diagnostic Laboratories; Gene Banks)  | 1  |           |
|   |                              | Superintendent of Fisheries (Post-Harvest Management & Development of value added products and E-Procurement)   | 1  |           |
|   |                              | <b>TOTAL</b>  |    | <b>39</b> |
|   |                              | <b>Add 10 % for Leave Reserve/Training/Deputation vacancies</b>   |    | <b>3</b>  |
| <b>Total of THFS Grade-IV</b>                                   |                              | <b>42</b>   |    |           |

**Total strength of Tripura Higher Fisheries Service (THFS): 1 + 4 + 16 + 42 = 63**

**Amendment of the Fourth Schedule:-**

- (3) For existing Fourth Schedule appended to the Principal Rules, the following Schedule shall be substituted, namely:-

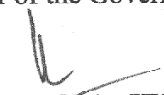
**FOURTH SCHEDULE  
[VIDE RULE -4(i)]**

The total strength of the "Tripura Fisheries Field Service" shall be as follows:-

| Sl. No.  | Grade                              | Duty Post                            | Strength   |
|--|------------------------------------|--------------------------------------|------------|
| 1  | TFFS Grade - III<br>(Non-Gazetted) | Fishery Assistant                    | 273        |
| Add 10 % for Leave Reserve/Training/Deputation vacancies |                                    |                                      | 27         |
| <b>Total of TFFS Grade- III</b>                          |                                    |                                      | <b>300</b> |
| 2  | TFFS Grade- II<br>(Non-Gazetted)   | Fishery Inspector                    | 77         |
| Add 10 % for Leave Reserve/Training/Deputation vacancies |                                    |                                      | 8          |
| <b>Total of TFFS Grade- II</b>                           |                                    |                                      | <b>85</b>  |
| 3  | TFFS Grade- I<br>(Gazetted)        | Fishery Officer (Direct Recruitment) | 78         |
|  |                                    | Fishery Officer (By Promotion)       | 34         |
| Add 10 % for Leave Reserve/Training/Deputation vacancies |                                    |                                      |            |
| Fishery Officer (Direct Recruitment)                     |                                    |                                      | 8          |
| Fishery Officer (By Promotion)                           |                                    |                                      | 3          |
| <b>Total of TFFS Grade- I</b>                            |                                    |                                      | <b>123</b> |
| <b>Direct (70%)</b>                                      |                                    |                                      | <b>86</b>  |
| <b>Promotion (30%)</b>                                   |                                    |                                      | <b>37</b>  |

**Total strength of Tripura Fisheries Field Service (TFFS): 300 + 85 + 123 = 508**

By order of the Governor,

  
(Deepa D. Nair, IFS)  
Secretary to the  
Government of Tripura